

SCHEDULE II FORM B PUBLIC ANNOUNCEMENT [Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]		
FOR THE ATTENTION OF THE STAKEHOLDERS OF FOUR COINS GLOBAL INDIA PRIVATE LIMITED		
RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	Four Coins Global India Private Limited
2.	Date of Incorporation of Corporate Debtor	30.06.2015
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN:52390DL2015PTC282194
5.	Address of the registered office and principal office (if any) of corporate debtor	H.No.320, Plot No. H-17, behind PP Design State, Aggrawal Plaza, Pitampura, DELHI-110034
6.	Date of closure of Insolvency Resolution Process	01.07.2020
7.	Liquidation commencement date of Corporate Debtor	01.07.2020
8.	Name and registration number of the insolvency professional acting as Liquidator	Brahm Datt Verma IBBI/IPA-003/IP-N00056/ 2017-18/10496
9.	Address and E-mail of the liquidator, as registered with the Board	B-1/1, Pink Apartments, Sector-13, Rohini, DELHI-110085 E-mail: bdverma.rp@gmail.com
10.	Address and E-mail to be used for correspondence with the Liquidator	First Floor, B-1/1, Pink Apartments, Sector-13, Rohini, DELHI-110085 E-mail: ip.fourcoins@gmail.com
11.	Last date for submission of claims	31.07.2020

Notice is hereby given that the National Company Law Tribunal (Bench-IV), New Delhi has ordered the commencement of liquidation of the Four Coins Global India Private Limited on 01.07.2020.
The stakeholders of Four Coins Global India Private Limited are hereby called upon to submit their claims with proof on or before 31.07.2020, to the liquidator at the address mentioned against item No.10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.

BRAHM DATT VERMA
Liquidator

Date: 04.07.2020

Brahm Datt Verma

